

(b) if so, when these new uranium mines are going to be opened;

(c) whether any long-term plan has been drawn up for this purpose; and

(d) the steps taken to implement the above programmes ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) to (d). Uranium Corporation of India Limited, a Public Sector Undertaking under the Department of Atomic Energy has drawn up plans for opening up two new uranium mines at Narwapahar and Turamdih both in the Singhbhum District of Bihar. Detailed Project Report for this has been prepared and the same is being processed for issue of administrative/financial approval. Work on these mines is expected to commence during 1985-86. Atomic Minerals Division of this Department has identified a number of new uranium deposits in various parts of the country and exploitation of these deposits by opening up new mines will be taken up in a phased manner after completion of feasibility studies.

#### Allocation of Funds for Development Schemes

5582. SHRI MOHAR SINGH RATHORE : Will the Minister of PLANNING be pleased to state :

(a) whether the formulation of welfare schemes and allocation of funds for development schemes is population based;

(b) whether, as a result of the above formula, the areas leading in population control get lower developmental allocation; and

(c) if so, in what manner Government propose to remove this anomaly ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) to (c). Central assistance for State Plans is allocated in the form of block loans and grants and not

for individual development schemes. However, in determining the overall allocation of Central assistance to the States other than North Eastern States, Jammu and Kashmir and Himachal Pradesh, the existing formula gives 60 per cent weightage to population. The 1971 population figures are being used for computation purpose. Hence, the States enforcing population control measures cannot be said to be at a disadvantage.

#### Rescue of Women Forced into Prostitution

5583. SHRIMATI BIBHA GHOSH GOSWAMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the news-item which appeared in 'Statesman' dated 12 March, 1985 regarding police rescue of three women forced into prostitution;

(b) number of rescue cases during the years, 1980-81, 1981-82, 1983-84 and 1984-85 year wise details;

(c) how many arrests took place during such operations, year-wise details;

(d) punitive action resulting in imprisonment against such arrests, year-wise details;

(e) if no punishment awarded, the reasons therefor;

(f) punitive action taken against those persons for dereliction of duty; and

(g) the incumbent Station House Officers of the Kamla Market Police station during these years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Yes. Sir.

(b) The Total number of girls rescued are as under :

1980-81	7
1981-82	16
1982-83	8
1983-84	6
1984-85	17